

**NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH
FARIDKOT HOUSE, NEW DELHI
CAUSE LIST OF COURT NO. 2**

Date : 10th April, 2017

Time : 10:30 AM

**HON'BLE DR. JUSTICE JAWAD RAHIM
JUDICIAL MEMBER**

**HON'BLE MR. RANJAN CHATTERJEE
EXPERT MEMBER**

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES
FOR ADMISSION			
1.	Original Application No. 141/2017	M/s. Virgo Realtors (P) Limited Vs. Union of India & Ors.	Mr. P. C. Hari Kumar, Adv. for Applicant
2.	Original Application No. 191/2017 (M.A. No. 369/2017)	Jan Kalyan Sewa Trust Vs. State of UP & Ors.	Mr. Sanjay Kumar, Adv. for Applicant
3.	Original Application No. 202/2017	M/s Aman Metals Finishers Vs. State of Uttrakhand & Anr.	Mr. Pankaj Kumar Singh, Adv. for Applicant
AFTER NOTICE			
4.	Execution Application No. 15/2017 IN O.A. No. 229/2014	Gulmohar Park Journalists Welfare Association Vs. South Delhi Municipal Corporation & Ors.	Mr. Piyush Sharma & Mr. Aditya N. Prasad, Advs. for Applicant
FOR COMPLETION OF PLEADINGS			
5.	Original Application No. 665/2016 (M.A. No. 1252/2016)	Rana Randeep Singh Vs. Union of India & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Advs. for Applicant Mr. Krishna Kumar Singh, Adv. for R-1 Mr. Baldev Singh, Adv. for state of HP Mr. Anil Kumar Chandel, Adv. for HPSPCB Mr. S. A. Zaidi, Adv. for R-5 Ms. Divya Prakash Pandey, Adv. for MoEF
6.	Original Application No. 682/2016	Pavit Singh Vs. Union of India & Ors.	Ms. Anunaya Mehta, Adv. for Applicant Mr. Tarunvir Singh Khehar, Adv. for R-4, 5 & 7 Mr. Rajiv Bansal & Mr. Kush Sharma, Advs. Ms. Puja Kalra, Adv. for SDMC Mr. Mukul Singh, Adv. for MoEF
7.	Original Application No. 108/2017	Mohd. Mehmood Vs. M/s Rajasthan Marbel Traders & Ors.	Mr. Mahesh Kumar Sharma, Adv. for Applicant Mr. Tarunvir Singh Khehar, Adv. with Mr. Dinesh Jindal, LO for DPCC Mr. Mutub Rehman, Adv.
FOR HEARING			
8.	Appeal No. 22/2016 (M.A. No. 278/2017)	Navdeep Ohri & Ors. Vs. Union of India & Ors.	Mr. S. S. Hira, Adv. for Appellants Mr. Balendu Shekhar, Adv. for R-1 & 2 Mr. Anil Soni, AAG with Mr. Naginder Benipal, Adv. for R-3 Mr. Sanchar Anand, Adv. for R-5 Mr. Sunil Parashar, Adv. for R-6 & 7
9.	Original Application No.	Nizamuddin West Association (Regtd.)	Mr. Kamlesh K. Mishra, Adv. for Applicant

	223/2016	Vs. Union of India & Ors.	Ms. Sakshi Popli, Adv. for R-1 Mr. Sumeet Pushkarma, Adv. for R-2 Mr. Tarunvir Singh Khehar, Adv. for R-3 Ms. Puja Kalra, Adv. for SDMC Mr. Rajiv Bansal & Mr. Kush Sharma, Adv. for DDA Mr. Narender Pal Singh & Mr. Dinesh Jindal, LO for R-5 Ms. Tanya Agarwal, Adv.
10.	Original Application No. 270/2016 (M.A. No. 390/2017)	Sushil Raaja Vs. Secretary, MORTH & Ors.	Mr. Sushil Raaja, Adv. in person Mr. B. V. Niren, Adv. for R-1 Mr. Balendu Shekhar, Adv. for R-2 Ms. Bhavna Darhoon, Adv. for NHAI Dr. Abhishek Attrey, Adv.
11.	Original Application No. 140/2014 (M.A. No. 679/2015, M.A. No. 144/2017 & M.A. No. 198/2017)	Nanga Ram Dangi Vs. Secretary, Department of Environment & Forests & Ors.	Mr. M.C. Mehta, Adv. for Applicant Mr. Attin Shankar Rastogi, Adv. for R – 1 Mr. B.V. Niren, Adv. for R – 2 Mr. Rajkumar, Adv. LA for CPCB Mr. S.S. Shamsbery, Adv. for R – 4 to 6 Mr. Daleep Kumar Dhyani, Adv. (LC) Mr. Ankit R. Kothari, Adv. for Noticee

Date : 10th April, 2017
Time : After the above Bench

HON'BLE DR. JUSTICE JAWAD RAHIM
JUDICIAL MEMBER

HON'BLE MR. BIKRAM SINGH SAJWAN
EXPERT MEMBER

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES
FOR HEARING			
12.	Appeal No. 151/2015 (M.A. No. 1349/2015, M.A. No. 458/2016, M.A. No. 860/2016 & M.A. No. 329/2017) (PH)	Sudiep Shrivastava Vs. Union of India & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Adv. for Appellant Mr. Rahul Pratap, Adv. for MoEF Mr. Pinaki Misra, Sr. Adv. with Ms. Shashi Juneja, Adv. for R-2 & 3 Mr. R. K. Singh, Adv. for R-4 Mr. Soumyajit Pani, Adv. for R-6 Ms. Priyanka Sinha, Adv. for R-7
13.	Original Application No. 470/2015 (M.A. No. 1076/2015)	Sudiep Shrivastava & Anr. Vs. Union of India & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Adv. for Applicant Mr. Maheen Pradhan, Adv. for R-1 Mr. Pinaki Misra, Sr. Adv. with Ms. Shashi Juneja, Adv. for R-2 & 3 Mr. R. K. Singh, Adv. for R-4 Mr. Soumyajit Pani, Adv. for R-6 Ms. Priyanka Sinha, Adv. for R-7

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